

CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH

O.A.No. 5/96

Date of Decision 1-3-1996

R.Bala subramanian & Ors.

Petitioner

Mr.S.P.Saxena

Advocate for the Petitioner.

Versus

Union of India & Ors.

Respondent

Mr.R.K.Shetty

Advocate for the Respondents.

Coram:

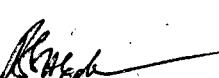
The Hon'ble Mr. B.S.Hegde, Member(J)

The Hon'ble Mr. M.R.Kolhatkar, Member(A)

1. To be referred to the Reporter or not?

2. Whether it needs to be circulated to other Benches of the Tribunal?

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(B.S.HEGDE)
M(J)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A. 5/96

FRIDAY the 1st day of MARCH 1996

CORAM: HON'BLE SHRI B.S.HEGDE, MEMBER(J)

HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

R.Balasubramanian & Ors. .. Applicants
(BY advocate Shri S.P.Saxena)

-versus-

Union of India & Ors.

(By counsel Shri R.K.Shetty) .. Respondents

O R D E R

(Per B.S.Hegde, Member(J))

Heard Mr.S.P.Saxena for the applicants and Mr.R.K.Shetty for the respondents. M.P. 4/96 for filling joint petition is allowed. Respondents have not filed their reply and seeks time.

2. The issue involved in this O.A. is that DPC is not convened for preparing the select list/ panel for the posts of Senior Administrative Officer. Learned counsel for the applicant draws our attention to page 16 wherein twenty vacancies have been shown against which only 10 people are working and ten clear vacancies are existing. In the circumstances, counsel for the applicant seeks a direction to convene a DPC for preparing the select list/panel for the posts of Senior Administrative Officer, promote the applicants from the deemed date they are entitled and to direct the respondents to pay all monetory benefits.

3. In the facts and circumstance of the case this O.A. can be disposed of with a direction to the respondents to convene a DPC for preparing the select list/panel for the posts of Senior Administrative Officer and take further appropriate action within four months from the date of communication of this order. O.A. is disposed of accordingly.

4. Copy of this order be given to the parties.

MR Kolhatkar
(M.R.KOLHATKAR)
Member(A)

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B.S.Hegde
(B.S.HEGDE)
Member(J)